

Besides promoting conservation measures, Government have allowed private investment in the oil refining sector. As against the existing refining capacity of 57.40 MMTPA, the total refining capacity in the country, after the expansion/debottlenecking of existing refineries, setting up of new grass-root refineries JVCs and private sector refineries, including EOUs, is expected to be around 153 MMTPA. This capacity would be sufficient to meet the projected demand of petroleum products, since the demand of petroleum products in the year 2001-2002 is estimated to be about 102 MMTPA.

[English]

Information & Mass-Education Cells

3244. DR. K.D. JESWANI : Will the Minister of WELFARE be pleased to state :

(a) whether any information and mass-education cells are working in Gujarat with the objective of educating the people and creating the awareness among the people of weaker sections in the State;

(b) if so, the details thereof; and

(c) the details of the activities of these cells in the State during the last three years?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) to (c) Information is being collected from the State Government, will be laid down on the Table of the House.

NRIs Sponsored Serials

3245. SHRI V. SREENIVASA PRASAD : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number and details of NRI sponsored TV serial projects received by Doordarshan during the last year and the current year so far;

(b) the action taken thereon;

(c) the policy of Government in this regard;

(d) the number of local producers given permission to make programmes for Doordarshan on Air-Time Buyout basis during the above period and the criteria laid down therefor;

(e) the steps taken by the Government to extend such facility to NRI sponsored TV serials or programmes; and

(f) the steps taken to give special consideration to NRI entrepreneurs to make programmes/serials for Doordarshan?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO) : (a) to (f) The information is being collection and will be laid on the Table of the House.

Exploration of Oil in Rajasthan

3246. SHRIMATI VASUNDHARA RAJE : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether some private companies have undertaken the work of exploration of oil in Rajasthan;

(b) if so, the areas in which these companies have undertaken oil exploration;

(c) the outcome of the exploration; and

(d) the steps taken by the Union Government for the exploration of oil in that State?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b) A contract has been signed between GOI/ONGC and Shell India Production Development B.V. Netherlands for exploration of oil and gas in the block RJ-ON-90/1 in Rajasthan.

(c) the company would be starting the exploration work shortly.

(d) GOI has been offering blocks from various areas, both onshore and offshore, of India, including Rajasthan, from time to time for exploration of oil and gas by private companies. Bids for 9 blocks in Rajasthan have been received. Contract for one block RJ-ON-90/1 has already been signed, as mentioned in reply to parts (a) and (b) above. Government has also approved award of contract for two more blocks viz. RJ-ON-90/4 and RJ-ON-90/5. Contracts are yet to be signed for these blocks. Bids for the remaining blocks are under consideration.

Adulterated Petroleum Products

3247. SHRI HARI KISHORE SINGH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether any ships containing petroleum products from Gulf country of Gujarat have been found to be adulterated;

(b) if so, the details thereof; and

(c) the corrective measures proposed to be taken by the Government to prevent such recurrences in future?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) No, Sir.

(b) and (c) Do not arise.

[Translation]

R.M.S. in Uttar Pradesh

3248. SHRI LAKSHMI NARAIN MANI TRIPATHI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any scheme to set up R.M.S. in Uttar Pradesh is under consideration;

(b) if so, the details with locations thereof;

(c) whether any demand has been received in this regard;

(d) if so, the details thereof; and

(e) the action taken by the Government in this regard!

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) :
(a) The RMS organisation is already in existence in Uttar Pradesh.

(b) There are seven RMS Divisions to look after the functioning of 64 RMS Sorting Offices in Uttar Pradesh. The detailed list of the District Sorting Offices is given in the attached Statement.

(c) Yes, Sir.

(d) There was a demand for opening of a RMS sorting office at Bahraich District in Uttar Pradesh.

(e) The sorting office at Bahraich district was not found justified as per the Departmental norms.

STATEMENT

District Concentration Centres of Uttar Pradesh

Name of the District	Name of Concentration Centre
1	2
Agra	Agra Fort RMS
Azamgarh	Azamgarh RMS
Allahabad	Allahabad RMS
Aligarh	Aligarh RMS
Almora	Almora Sorting
Banda	Banda RMS
Badaun	Bareilly RMS
Buland Shahar	Khurja Jn. RMS
Barabanki	Barabanki RMS

1	2
Basti	Basti RMS
Baharaich	Gonda RMs
Bijnor	Najibabad RMS
Bareilly	Bareilly RMS
Ballia	Ballia RMS
Chamoli	Nazibabad RMS
Deoria	Deoria RMS
Dehradun	Dehradun Sorting
Etawah	Etawah RMS
Etah	Kasganj RMS
Farrukhabad	Farrukhabad RMS
Fatehpur	Fatehpur RMS
Faizabad	Faizabad RMS
Ghazipur	Ghazipur RMS
Gonda	Gonda RMS
Gorakhpur	Gorakhpur RMS
Ghaziabad	Ghaziabad CSO
Hardoi	Balamau RMS
Hamirpur	Kanpur RMS
Jaunpur	Jaunpur RMS
Jalaun	Orai RMS
Jhansi	Jhansi RMS
Kanpur (R)	Kanpur RMS
Kheri	Kheri RMS
Kanpur	Kanpur RMS
Lucknow	Lucknow RMS
Lalitpur	Lalitpur RMS
Mainpuri	Shikohabad RMS
Mirzapur	Mirzapur RMS

1	2
Meerut	Meerut Cantt. RMS
Muzaffarnagar	Muzaffarnagar RMS
Mathura	Mathura Jn. RMS
Moradabad	Moradabad RMS
Nainital	Kathgodam RMS
Pauri	Nazibabad RMS
Pratapgarh	Pratapgarh RMS
Pilibhit	Pilibhit RMS
Pithoragarh	Pithoragarh Sorting
Rae Bareilly	Rae Bareilly RMS
Rampur	Moradabad RMS
Sultanpur	Sultanpur RMS
Sitapur	Sitapur RMS
Saharanpur	Saharanpur RMS
Shahjahanpur	Shahjahanpur RMS
Tehri	Haridwar RMS
Unnao	Unnao RMS
Uttarkashi	Haridwar RMS
Varanasi	Varanasi RMS
Mahoba	Banda RMS
Maharajganj	Gorakhpur RMS
Mau	Mau RMS
Padrauna	Deoria RMS
Sonbhadra	Mirzapur RMS
Sidharthnagar	Basti RMS
Bhodohi	Varanasi RMS

1	2
Ferozabad	Shikohabad RMS
Haridwar	Haridwar RMS

[English]

Discussions With China

3249. SHRI MOHAN RAWALE :
SHRI M.V.V.S. MURTHY :
SHRI INDRAJIT GUPTA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether India and China had detailed discussions on security related issues particularly combating cross border, narcotics related crimes recently;

(b) if so, the details of the discussions held and outcome thereof; and

(c) the extent to which the long standing security and crime related issues have been solved?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : (a) to (c) The visit was at the invitation of the Govt. of Peoples Republic of China. Several issues of common interest including combating international crimes were discussed with the Minister for Public Security and the Minister for Supervision, Peoples Republic of China. A meeting was also held with the Prime Minister. These high level contacts are aimed at achieving long-term stable and good neighbourly relations between the two countries.

Foreign Investment In Petroleum Sector

3250. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have approved any foreign investment agreements in the petroleum sector;

(b) if so, the details of the amount shared in foreign equity in marketing ventures in the petroleum sector; and

(c) the achievements made so far in petroleum sector?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) Yes, Sir.

(b) The details of the amount shared in foreign equity in marketing ventures in the Petroleum Sector are as under :